scheme for reforming the system of examinat on in the universities; and

(b) if so, what are the main details thereof?]

शिक्षा मंत्री (डा० कालू लाल श्रीमाली):
(क) परीक्षा पद्धित में सुधार के प्रश्न
पर सलाह देने के लिए विश्वविद्यालय श्रनुदान श्रायोग ने एक विशेषज्ञ समिति नियुक्त
की थी? समिति ने रिपोर्ट दे दी है जो
विचाराधीन है।

(ख) रिपोर्ट की प्रतियां संसद पुस्त-कालय में उपलब्ध हैं।

†[The MINISTER of EDUCATION (Dr. K. L. Shrimali): (a) The University Grants Commission had appointed an expert Committee to advise on the question of examination reform. The Committee has submitted the report and is under examination.

(b) The copies of the report are available in the Parliament Library.]

श्री भगवत नारायण भागव: क्या मैं जान सकता हूं कि इस कमेटी ने श्रवनी रिपोर्ट यूनीवर्सिटी ग्रान्ट्स कमीशन को कब दी थी?

**डा० कालू लाल श्रोमाली**: १९६१ में रिपोर्ट दी थी। उसकी तिथि या दिन मालूम नहीं है।

AN HON, MEMBER: In English please.

Dr. K. L. SHRIMALI: The report was submitted in 1961. I do not have the information as to the exact date on which it was submitted.

SHRI N. SRI RAMA REDDY: What is the action proposed to be taken by the Government with regard to the report that has been submitted?

DR. K. L. SHRIMALI: The University Grants Commission has circulated

+[ ] English translation.

the report to all the universities and the U.G.C. is awaiting the comments of the universities. As soon as these comments are received, the necessary action will be taken.

Shri N. M. LINGAM: The Mudaliar Committee reported on this question of reform of the examination system; and again this committee has now submitted another report on the subject. May I know whether the Government would give an opportunity to this House to discuss these reports, before they come to a decision on the reports and on the reform of the examination system?

DR. K. L. SHRIMALI: It is always open to hon. Members to bring forward a resolution for any discussion. As far as the Government is concerned, the matter is under the examination of the University Grants Commission and I do not think any useful purpose will be served by a discussion on these reports now.

## SETTING UP OF A CENTRAL BOARD FOR CHILD WELFARE

\*289. SHRI DEOKINANDAN NARA-YAN: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that Government propose to set up a Central Board for Child Welfare;
- (b) if so, what will be its functions;
  - (c) what will be its composition?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI MATI SOUNDARAM RAMACHANDRAN): (a) to (c) The proposal is under consideration.

## SALE OF STONE-POWDER MIXED CEMENT IN BOMBAY

\*290. SHRI DEOKINANDAN NARA-YAN: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Government are aware that stone powder is being mixed with cement and sold in Bombay; and